

SLP(C)No. 7435-7436 OF 2001
ITEM No.202

Court No. 5

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.7435-7436/2001

(From the judgement and order dated 16/01/2001 in CMP 2289, 2290/01 &
of The HIGH COURT OF KERALA AT ERNAKULAM)

P.K. MAMUKKOYA

Petitioner (s)

VERSUS

M. BALAN & ORS.

Respondent (s)

(With prayer for interim relief & office report)
(For Final Disposal)

Date : 30/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Mathai M Paikeday, Sr. Adv.
Mr. P.I. Jose.,Adv.

For Respondent (s)

Mr. Ramesh Babu M.R.,Adv. (NP)

Mrs Urmila Sirur,Adv.

UPON hearing counsel the Court made the following

O R D E R

List these matters before a Bench of which Hon'ble Mr. Justice Arijit Pasayat is not a member.

(D.L.Chugh) (Vijay Aggarwal)
Court Master Court Master